

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 10**

**C.P. (IB)/33(MB)2024**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 16.07.2024**

NAME OF THE PARTIES:      **KATALINE INFRA-PRODUCTS PRIVATE**  
**LIMITED V/s ROADWAY SOLUTIONS**  
**INDIA INFRA LIMITED**

Section 9 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Mr. Soayib Qureshi, Advocate appeared for the Operational Creditor.
2. Mr. Sushant Kareer, Advocate appeared for the Corporate Debtor.
3. Heard Counsel appearing for both the sides.
4. Parties are at liberty to file their written notes of arguments within one week.
5. List this matter on **24.07.2024** for submission of written arguments. No further arguments shall be heard.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**